

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 5th JULY, 2024, 02:30 P.M.

CP(IB)/20/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Indian Bank (Erstwhile Allahabad Bank) Vs Kushal Kumar Pachani
Under Section	U/s 95 (1) of IBC, 2016

For Petitioner (s) : Mr. M. Sharma, Adv.

For Respondent (s) :

ORDER

No appearance for the Resolution Professional. Financial Creditor is represented by Ld. Counsel Mr. M. Sharma. Personal Guarantor is also not present.

Matter adjourned to **09.08.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**Deep Chandra Joshi
Member (Judicial)**